

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204

C.P.(CAA)/50(AHM)2023 in CA(CAA)/36(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Sarabhai Chemicals (India) Pvt. Ltd
(Demerged Co.)
Asence Pharma Pvt Ltd
(Resulting Co.)

.....Applicant

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Dharmishtha Raval, Adv.
For the RD : Mr. Shiv Pal Singh
For the Income Tax : Ms. Bhumi Gandhi, Adv. a.w Ms. Maithili Mehta, Adv.
For the RoC : Ms. Rupa Sutar, Dy. RoC

ORDER

Ld. Counsel for the applicant submitted that she has filed affidavit. Ld. Counsel for the Income Tax Department seeks time to verify the same with department.

List for further consideration on 08.08.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)